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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.02.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 101/BB/2018	For hearing -Under Liquidation	Sec 9 of I&B code 2016	R N Manohar	-	GCL Pvt Ltd	M V Sudarshan, Liquidator Hemanth Rao for Liquidator

ADVOCATE FOR PETITIONER/s:

Shri. Hemanth Rao.

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Hemanth Rao, Learned Counsel for the Liquidator through Video Conference. Post the case on 09.03.2021


MEMBER (T)


MEMBER (J)

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